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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.24/230/HDB/2018
NAME OF THE COMPANY	People Combine Educational Initiatives Limited
NAME OF THE PETITIONER(S)	People Combine Educational Initiatives Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUMAR	ADVOCATE	9441407570	K. Phani Kumar
		KPKUMARFOACAA@STALC.COM	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Phani Kumar, Learned Counsel for the Appellant,
None appeared for the Respondent. At the request of the Appellant
post the matter on 01.03.2018.


Member(Judl)